

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 249
(IB)-470(ND)/2017

IA/1664/2019, IA/1592/2019, IA/5623/2020 & CA-496/2018
IN THE MATTER OF:

Sh. Amit Kumar Malik ... **Applicant/Petitioner**

Versus

M/s. Kindle Developers Pvt. Ltd. ... **Respondent**

Under Section: 7 of IBC Code, 2016

Order delivered on 26.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Adv. Rachit Mittal for Noida Authority, Mr. Prateek Kushwaha,
Adv with Mr. Kashi Vishwanathan Sivaraman, for Resolution Professional

ORDER

Renotify this case on 10.03.2021.


T.S. Singh
(Court Officer)